F.No. 01(03)/Roster/CESTAT/2025

Customs, Excise and Service Tax Appellate Tribunal

West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 30.05.2025

ORDER NO. 114 of 2025 (revised)

Hon'ble President is pleased to partially modify the roster order no. 105 of 2025 for **CESTAT**, **Chennai** from **02.06.2025** to **04.06.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
from 02.06.2025 to 04.06.2025	Mr. P. Dinesha, Hon'ble Member (Judicial) and Mr. P. Anjani Kumar, Hon'ble Member(Technical)	Excise and Service Tax Division Bench matters.
	Mr. Vasa Sheshagiri Rao, Hon'ble Member (Technical) and Mr. Ajayan T. V., Hon'ble Member (Judicial)	Customs Division Bench matters.

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order

(Mukesh Gupta)

Deputy Registrar

Copy to:-

SPS to Hon'ble President/ Hon'ble Members, CESTAT, Chandigarh/Chennai/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Chennai/Bar Association, Chennai/0/o Commissioner, Chennai /Notice: Board/Website/Guard File/Office Copy.